

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A.No.62836/2018 in Civil Appeal No(s).4750/2013

STATE OF U.P. & ANR.

Appellant(s)

VERSUS

TEJ PAL CHAUHAN

Respondent(s)

[For early hearing]

Date : 15-05-2018 This application was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant(s) Mr. Ravi Prakash Mehrotra, Adv. [AOR]

For Respondent(s)/ Ms. Savitri Pandey, Adv.

Applicant (s) for

Dr. (Mrs.) Vipin Gupta, Adv. [AOR]

UPON hearing the counsel the Court made the following
O R D E R

This is an application seeking early hearing of the appeal.

Regard being had to the nature of the lis, let the appeal be added in the Hearing List in the 1st week of September 2018.

I.A. stands disposed of accordingly.

(Subhash Chander)
AR-cum-PS

(Tapan Kumar Chakraborty)
Court Master